

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

| Sl No. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|--|----------------------------|------------------|----------------------------|------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|--|
| | | No. of claims | Amount | No. of claims | Amount | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 1 | Secured FC gone out of Liquidation by way of guarantor discharging the liability |
| 2 | Unsecured financial creditors belonging to any class of creditors | 2 | 51063890 | 2 | 44744400 | | | | Annexure 2 | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | |
| 5 | Operational creditors (Workmen) | | | | | | | | | |
| 6 | Operational creditors (Employees) | | | | | | | | | |
| 7 | Operational creditors (Government Dues) | 2 | 293448315 | 2 | 293448315 | | | | Annexure 7 | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | | | | | | | | | |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | | | | | | | | | |
| Total | | 4 | 344512205 | | 338192715 | | | | | |



C. RAMASUBRAMANIAM
LIQUIDATOR
IP No. IBBI/IPA-002/IP-N00052/2016-2017/10096
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C. Ramasubramaniam

Annexure 7

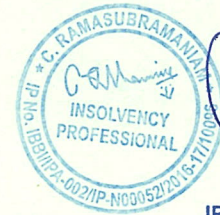
Name of the corporate debtor: AASCAR FILM PRIVATE LIMITED; Date of commencement of CIRP: 19-09-2019;

List of creditors as on: 25-04-2024

List of operational creditors (Government dues)

(Amount in ₹)

| SI No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any | |
|--------|---------------------------------------|------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC, if applicable |
| 1 | GST Department | Central | 22-06-2021 | 28,63,13,747 | 28,63,13,747 | Govt dues | 0 | 0 | - | - | 0 | 0 | 0 | 0 | - |
| 2 | Employees State Insurance Corporation | Central | 11-08-2021 | 71,34,568 | 71,34,568 | Govt dues | 0 | 0 | - | - | 0 | 0 | 0 | 0 | - |



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